

(2)

Central Administrative Tribunal, Principal Bench

Original Application No.679 of 2003

New Delhi, this the 10th day of July, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S.K. Naik, Member (A)

R.K. Rawat,
S/o Shri Raj Kumar Rawat,
Additional Registrar,
Railway Claims Tribunal
Principal Bench,
13/15, Mall Road,
Delhi-54

.... Applicant

(By Advocate: Shri G.D. Bhandari)

Versus

Union of India, through

1. The Secretary,
Railway Board,
Rail Bhawan, Raisina Road,
New Delhi
2. The General Manager,
Northern Railway,
Headquarters Office,
Baroda House, New Delhi.
3. The General Manager, C.O.R.E.
Nawab Yusuf Road
Civil Lines,
Allahabad.
4. The Chief Electrical Engineer,
C.O.R.E.
Nawab Yusuf Road
Civil Lines,
Allahabad.
5. The Chief Project Manager,
Railway Electrification,
Ambala Cantt.
6. The Dy. Chief Electrical Engineer,
Railway Electrification,
Ambala Cantt.

.... Respondents

ORDER(ORAL)

By Justice V.S. Aggarwal, Chairman

The applicant seeks setting aside of the letter of 15.11.2002 conveying adverse entry to him and also a direction that he should be deemed to have been promoted in

18 Ag

J.A. Grade from the date when his junior had been promoted.

2. So far as conveying of the adverse entry is concerned, the applicant had already represented against them and decision has not been taken by the General Manager, Central Organisation, Railway Electrification, Allahabad. It is directed that on the said representation of the applicant, the General Manager, Central Organisation, Railway Electrification, Allahabad would take a conscious decision within three months from the receipt of the certified copy of the present order and communicate it to him.

3. As regards the second relief, the plea of the applicant is that he had been conveyed the adverse entry for the year 2001-2002 when he was entitled to be promoted from the year 1999. In this regard, the applicant has not submitted a representation. If so advised, he may represent to the respondents before filing an application in the Tribunal. With these directions, the O.A. is disposed of.

Naik
(S.K. Naik)
Member(A),

/dkm/

Ag
(V.S. Aggarwal)
Chairman,